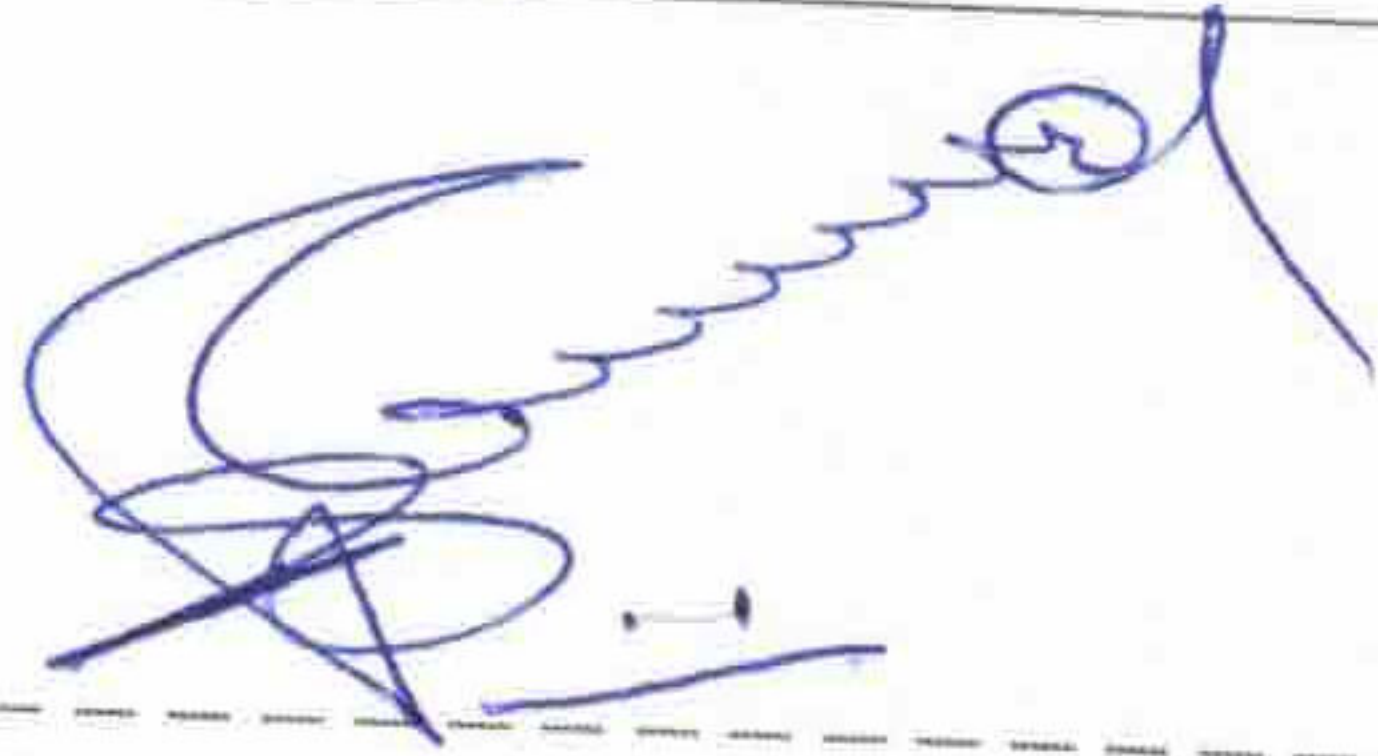


Annexure B

The claims submitted by Stakeholders as per IBBI (Liquidation Process) Regulations, 2016 are as follows:

Sl. No.	Name of Stakeholder	Category	Amount claimed and admitted	The proofs admitted or rejected
1.	Mann Enterprises Proprietor:- Sandeep Jainkarta	Operational Creditors except Workmen and Employees	42,57,578/-	Form B received and admitted
2.	S.T. Enterprises Proprietor:- Santosh Jain K Karta	Operational Creditors except Workmen and Employees	38,32,614/-	Form B received and admitted
3.	M K Enterprises Proprietor:- Mukesh M K Chhajedkarta	Operational Creditors except Workmen and Employees	35,90,747/-	Form B received and admitted
4.	Pani Logistics Proprietor:- Kiran M Jain	Operational Creditors except Workmen and Employees	2,78,48,907/-	Form B received and admitted
5.	Pani Trading Corporation Proprietor:- Mr Ritesh M Jain	Operational Creditors except Workmen and Employees	2,74,87,326/-	Form B received and admitted
		Total	6,70,17,172	



Pramod Srihari,

Reg No: IBBI/IPA-001/IP-P/02286/2021-2022/13674

Date:- 10th October, 2025

Place: Bengaluru